

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 327**  
**CP-126(ND)/2023**

**IN THE MATTER OF:**

Ruchi Anand & Ors. .... Petitioner/Applicant  
Vs.  
Golden Rolls Private Limited & Ors. .... Respondent

**Order under Section 241-242**

**Order delivered on 29.04.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Ms. Heena George, Adv.  
For the Respondent : Mr. P.V. Kapur, Sr. Adv., Mr. Saurabh Kaila, Mr. Sidhant Kapur, Mrs. Kaveri Kapur, Mr. Shiv Raj Syal, Mr. Dhananjay Sahai, Advs. For R-2 & 3, Ms. Purti Gupta, Adv. For R-9 & 10

**ORDER**

Ld. Counsel appearing for the Applicant seeks time to file Rejoinder Affidavit. Two weeks' time granted for filing the Rejoinder Affidavit.

List the matter **on 08.07.2024.**

**IA(Con. P)15/2023, CA299/2023**

List these application **on 08.07.2024.**

-Sd-  
**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

-Sd-  
**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**

Ajay